Declaration of Assets and Liabilities

	Year
	I, VIMAL PRAKASH, son/dayghter/wife of LATE OM PRAKASH SHARI
न्त्राठ(रहार्व)	ASSISTANT SUB MARSHAL
2	service and presently working as BIHAR VIDHAN SABHA, PATNA give herein below the details of the assets (Immovable, movable, bank balance, etc.) of
15/2/20	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
1	myself, my spouse and dependants*:
स्त्री राजीक	A. Details of movable assets (Assets in joint name indicating the extent of joint ownership will also have to be

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependent-2 Name	Dependant-3 Etc. Name
(1)	Cash	50,000	SUMARIALV 30,000	EENA		
(0)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	5BI 236630/	PSB 357000	_	_	_
(iii)	Bonds, Debentures and Shares in companies			_	_	_
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 15000 Per Year	LIC 14000 Per Year	-		
(v)	Motor Vehicles (details of make, etc.)	МСШЫ	_	_	_	_
(vi)	Jewellery (give details of weight and value)	5701d 253 100000 (oneloth)	150g 6 Lath	-	_	_
(vii)	Other assets, such as values of claims / interests	_	W—	_		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1.85 Acre in Nalonk 25 Lak	ALVEDIA	—		-
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Thang- 10 Dism in Part 22 Lat		tra -	-	_
(ili)	Buildings (Commercial and residential) Location(s) - Survey /docr number(s) - Extent (Total measurement) - Current market value	_				
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	_	_			_
(v)	Others (such as interest in property)	_	_		_	a —

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(i) Loans from Banks		_
(ii) Loans from financial institutions		
(iii) Government Dues: (a) dues to departments dealing with government accommodation		_
(b) dues to departments dealing with supply of water	_	
(c) dues to departments dealing with supply of electricity	_	_
	(i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of	(i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of

C. Personal De	etall	
GPF/CPF/PRAN No.	:-	PTS/BLA - 1081
Gender	:-	M (M/F)
Date of Birth	:-	1 4 0 9 1 9 8 2 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	BIHAR LEGISLATIVE ASSEMBLY (Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	;-	NALANDA
		Man the share details and topic to the best of my

I hereby declare that the above details are true to the best of my knowledge and belief.

Name of Employee: VIMAL PRAKASH

Designation: ASSISTANT SUB MARSHAL

Department: BIHAR VIDHAN SABHA, PATNA

Note:

Place: PATNA

Date: 12/2/2021

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.